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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **12 May 2011**, the Committee approved the **amendments** specified with strikethrough and underline in the seventy entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.5.01. Name: 1: SA'D 2: ABDULLAH 3: HUSSEIN 4: AL-SHARIF

Name (original script): سعد عبد الله حسين الشريف

Title: na **Designation:** na **DOB:** ~~a) 1969~~ ~~b) 1963~~ ~~c) 11 Feb. 1964~~ **POB:** Al-Medinah, Saudi Arabia **Good quality a.k.a.:** ~~na Sa'd al-Sharif~~ **Low quality a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** a) Passport number B 960789 b) Passport number G 649385, issued on 8 Sep. 2006, expiring on 17 Jul. 2011 **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 23 Apr. 2007, 16 May 2011) **Other information:** Brother-in-law and close associate of ~~UBL Usama bin Laden (QI.B.8.01.)~~. Said to be head of ~~UBL Usama bin Laden's~~ financial organization. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.E.7.01. Name: 1: SOBHI 2: ABD-AL ABDEL AZIZ 3: MOHAMED 4: EL GOHARY ABU SINNA

Name (original script): صبحي عبدالعزيز محمد صبحي عبد العزيز محمد الجوهري أبوسنة الجوهري أبو سنه

Title: na **Designation:** na **DOB:** 17 Jan. 1958 **POB:** El Behira, Egypt **Good quality a.k.a.:** a) Sobhi Abdel Aziz Mohamed Gohary Abou Senah a b) Mohamed Atef b c) Sheik Taysir Abdullah **Low quality a.k.a.:** a) Abu Hafs Al Masri b) Abu Hafs Al Masri El Khabir c) Taysir **Nationality:** ~~Thought to be an Egyptian national~~ **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 26 Nov. 2004, 24 Mar. 2009, 16 May 2011) **Other information:** Senior lieutenant to Usama bin Laden (QI.B.8.01.). Reportedly deceased in Afghanistan in November 2001. Confirmed to have died in Pakistan in 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.O.11.01. Name: 1: MUSTAPHA 2: AHMED 3: MOHAMED 4: OSMAN ABU EL YAZEED

Name (original script): مصطفى احمد محمد عثمان أبو اليزيد

Title: na **Designation:** na **DOB:** 27 Feb. 1955 **POB:** El Sharkiya, Egypt **Good quality a.k.a.:** a) Mustapha Mohamed Ahmed b) Shaykh Sai'id **Low quality a.k.a.:** na **Nationality:** na Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 26 Nov. 2004, 16 May 2011) **Other information:** Confirmed to have died in Afghanistan in May 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

QI.A.14.01. Name: 1: TARIQ 2: ANWAR 3: EL SAYED 4: AHMED

Name (original script): طارق أنور السيد احمد

Title: na **Designation:** na **DOB:** 15 Mar. 1963 **POB:** Alexandria, Egypt **Good quality a.k.a.:** a) Hamdi Ahmad Farag b) Amr Al-Fatih Fathi c) Tarek Anwar El Sayed Ahmad **Low quality a.k.a.:** na **Nationality:** na Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 26 Nov. 2004, 18 Jul. 2007, 16 May 2011) **Other information:** Reportedly deceased in October 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.H.16.01. Name: 1: NASR 2: FAHMI 3: NASR 4: HASSANNEIN

Name (original script): نصر فهمي نصر حسنين

Title: na **Designation:** na **DOB:** 30 Oct. 1962 **POB:** Cairo, Egypt **Good quality a.k.a.:** Muhammad Salah **Low quality a.k.a.:** Naser Fahmi Naser Hussein **Nationality:** na Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 26 Nov. 2004, 16 May 2011) **Other information:** Reportedly deceased. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.A.24.01. Name: 1: MUHSIN 2: MOUSSA 3: MATWALLI 4: ATWAH DEWEDAR

Name (original script): محسن موسى متولي عطوة دويدار

Title: na **Designation:** na **DOB:** 19 Jun. 1964 **POB:** Dakahliya, Egypt **Good quality a.k.a.:** a) Al-Muhajir, Abdul Rahman b) Al-Namer, Mohammed K.A. c) Mohsen Moussa Metwaly Atwa Dwedar **Low quality a.k.a.:** a) Abdul Rahman b) Abdul Rahman **Nationality:** Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Oct. 2001 (amended on 26 Nov. 2004, 18 Jul. 2007, 16 May 2011) **Other information:** Reportedly deceased in April 2006. Confirmed to have died in Pakistan in April 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.H.29.01. Name: 1: RI'AD (RAED) 2: MUHAMMAD HASAN 3: MUHAMMAD 4: HIJAZI

Name (original script): رائد رياض محمد حسن محمد الحجازي

Title: na **Designation:** na **DOB:** 30 Dec. 1968 **POB:** California, United States of America **Good quality a.k.a.:** a) Hijazi, Raed M. b) Al-Hawen, Abu-Ahmad c) Al-Shahid, Abu-Ahmad d) Raed Muhammad Hasan Muhammad Hijazi **Low quality a.k.a.:** a) Al-Maghribi, Rashid (The Moroccan) b) Al-Amriki, Abu-Ahmad (The American) **Nationality:** Jordanian **Passport no.:** na **National identification no.:** a) SSN United States Social Security Number: 548-91-5411 b) National number 9681029476 **Address:** na **Listed on:** 17 Oct. 2001 (amended on 10 Apr. 2003, 16 May 2011) **Other information:** Jordan. Originally from Ramlah; place of residence while in Jordan — al-Shumaysani (Sheisani) (area of Amman), behind the trade unions complex. In custody in Jordan as at Mar. 2010. Father's name is Mohammad Hijazi. Mother's name is Sakina. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.L.30.01. Name: 1: MUFTI 2: RASHID 3: AHMAD 4: LADEHYANOY

Title: na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** a) Ludhianvi, Mufti Rashid Ahmad b) Armad, Mufti Rasheed c) Wadehyanoy, Mufti Rashid Ahmad **Low quality a.k.a.:** na **Nationality:** ~~na Pakistani~~ **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Oct. 2001 (amended on 16 May 2011) **Other information:** Karachi, Pakistan. Founder of Al-Rashid Trust (QE.A.5.01). Reportedly deceased in Pakistan on 18 Feb. 2002. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.M.33.01. Name: 1: FAZUL 2: ABDULLAH 3: MOHAMMED 4: na

Name (original script): فاضل عبد الله محمد

Title: na **Designation:** na **DOB:** a) 25 Aug. 1972 b) 25 Dec. 1974 c) 25 Feb. 1974 d) 1976 e) Feb. 1971 **POB:** Moroni, Comoros Islands **Good quality a.k.a.:** a) Abdalla, Fazul b) Adballah, Fazul c) Ali, Fadel Abdallah Mohammed d) Fazul, Abdalla e) Fazul, Abdallah f) Fazul, Abdallah Mohammed g) Fazul, Haroon h) Fazul, Harun i) Haroun, Fadhil j) Mohammed, Fazul k) Mohammed, Fazul Abdilahi l) Mohammed, Fouad m) Muhamad, Fadil Abdallah n) Abdullah Fazhl o) Fazhl Haroun p) Fazil Haroun q) Faziul Abdallah r) Fazul Abdalahi Mohammed s) Haroun Fazil t) Harun Fazul u) Khan Fazhl v) Farun Fahdl w) Harun Fahdl x) Abdulah Mohamed Fadl y) Fadil Abdallah Muhammad z) Abdallah Muhammad Fadhul aa) Fedel Abdullah Mohammad Fazul ab) Fadl Allah Abd Allah ac) Haroon Fadl Abd Allah ad) Mohamed Fadl **Low quality a.k.a.:** a) Abu Aisha b) Abu Seif Al Sudani c) Haroon d) Harun e) Abu Luqman f) Haroun g) Harun Al-Qamry h) Abu Al-Fazul Al-Qamari i) Haji Kassim Fumu j) Yacub **Nationality:** a) Comorian b) Kenyan **Passport no.:** Reported to early possess multiple fraudulent Kenyan and Comorian passports. **National identification no.:** na **Address:** a) Reported to operate in Southern Somalia as of Nov. 2007 b) Kenya **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 21 Dec. 2007, 16 May 2011) **Other information:** Senior operative of Al-Qaida (QE.A.4.01) in charge of Al-Qaida in East Africa as of 2009. Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in August 1998, and further attacks in Kenya in 2002. Has reportedly undergone plastic surgery. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.M.34.01. Name: 1: FAHID 2: MOHAMMED 3: ALLY 4: MSALAM MSALAAM
Title: na **Designation:** na **DOB:** ~~49 Feb. 1976~~ 9 Apr. 1976 **POB:** Mombasa, Kenya **Good quality a.k.a.:** a) Fahid Mohammed Ally b) Fahad Ally Msalam c) Fahid Mohammed Ali Msalam d) Mohammed Ally Msalam e) Fahid Mohammed Ali Musalaam f) Fahid Muhamad Ali Salem g) Fahid Mohammed Aly h) Ahmed Fahad i) Ali Fahid Mohammed j) Fahad Mohammad Ally k) Fahad Mohammed Ally l) Fahid Mohamed Ally m) Msalam Fahad Mohammed Ally n) Msalam Fahid Mohammad Ally o) Msalam Fahid Mohammed Ali p) Msalm Fahid Mohammed Ally **Low quality a.k.a.:** a) Usama Al-Kini b) Mohammed Ally Mohammed c) Ally Fahid M **Nationality:** Kenyan **Passport no.:** a) Kenyan passport number A260592 b) Kenyan passport number A056086 c) Kenyan passport number A435712 d) Kenyan passport number A324812 e) Kenyan passport number 356095 **National identification no.:** Kenyan identity card number 12771069 **Address:** ~~Mombasa, Kenya~~ na **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 13 Feb. 2009, 23 Sep. 2009, 16 May 2011) **Other information:** Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in Aug. 1998. Father's name is Mohamed Ally. Mother's name is Fauzia Mbarak. Confirmed to have died in Pakistan on 1 Jan. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.S.35.01. Name: 1: SHEIKH 2: AHMED 3: SALIM 4: SWEDAN
Name (original script): شيخ أحمد سالم سويدان
Title: Sheikh **Designation:** na **DOB:** ~~a) 9 Apr. 1969 b) 9 Apr. 1960 c) 4 Sep. 1969~~ **POB:** Mombasa, Kenya **Good quality a.k.a.:** a) Ahmed Ally b) Sheikh Ahmad Salem Suweidan c) Sheikh Swedan d) Sheikh Ahmed Salem Swedan e) Ally Ahmad f) Muhamed Sultan g) Sheik Ahmed Salim Sweden h) Sleyum Salum i) Sheikh Ahmed Salam **Low quality a.k.a.:** a) Ahmed The Tall b) Bahamad c) Sheik Bahamad d) Sheikh Bahamadi e) Sheikh Bahamad **Nationality:** Kenyan **Passport no.:** Kenyan passport number A163012 **National identification no.:** Kenyan identity card number 8534714, issued on 14 Nov. 1996 **Address:** na **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 21 Dec. 2007, 13 Feb. 2009, 23 Sep. 2009, 16 May 2011) **Other information:** Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in Aug. 1998. Confirmed to have died in Pakistan on 1 Jan. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.T.36.01. Name: 1: ~~YULDASHEV TOHIR~~ 2: ~~TOHIR~~ ABDULKHALILOVICH 3: ~~na~~ YULDASHEV 4: na
Name (original script): Юлдашев Тахир Абдулхалилович
Title: na **Designation:** na **DOB:** ~~na~~ 1967 **POB:** ~~na~~ Namangan city, Uzbekistan **Good quality a.k.a.:** Yuldashev, Takhir **Low quality a.k.a.:** na **Nationality:** ~~na~~ Uzbek **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 17 Oct. 2001 (amended on 16 May 2011) **Other information:** ~~Uzbekistan.~~ Former leader of Islamic Movement of Uzbekistan (Q.E.I.10.01.). Confirmed to have died in Pakistan in Aug. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.A.38.01. Name: 1: ~~ALI~~ ABBAS 2: ABBAS ABDI 3: ~~ABDI~~ ALI 4: na
Name (original script): عباس عبيدي على على عباس عبيدي
Title: na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** ~~na~~ Ali, Abbas Abdi (previously listed as) **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Nov. 2001 (amended on 16 May 2011) **Other information:** ~~Mogadishu, Somalia.~~ Associated with Ali Nur Jim'ale (QI.J.41.01). Reportedly deceased in 2004. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.J.41.01. Name: 1: ALI 2: AHMED 3: NUR 4: JIM'ALE

Name (original script): علي احمد نور جمالي

Title: Sheikh **Designation:** na **DOB:** 1954 **POB:** ~~Eilbur, Somalia~~ **Good quality a.k.a.:** a) Ahmed Ali Jimale b) Ahmad Nur Ali Jim'ale c) Ahmed Nur Jumale d) Ahmed Ali Jumali e) Ahmed Ali Jumale f) Sheikh Ahmed Jimale g) Ahmad Ali Jimale h) Shaykh Ahmed Nur Jimale **Low quality a.k.a.:** na **Nationality:** a) Somali b) ~~Djibouti resident~~ **Passport no.:** Somali Democratic Republic passport number A0181988, issued 1 Oct. 2001 in Dubai, United Arab Emirates, and renewed 24 Jan. 2008 in Djibouti, expires 23 Jan. 2011 **National identification no.:** na **Address:** a) ~~P.O. Box 3312, Dubai, United Arab Emirates~~ b) ~~P.O. Box 3313, Dubai, United Arab Emirates, (previous address)~~ c) Djibouti, Republic of Djibouti (since May 2007) **Listed on:** 9 Nov. 2001 (amended on 26 Nov. 2004, 21 Dec. 2007, 23 Mar. 2009, 16 May 2011) **Other information:** Associated with Al-Itihaad Al-Islamiya (AIAI) (listed under permanent reference number QE.A.2.01.). ~~Recurrently located also in Mogadishu, Somalia.~~ Profession: Accountant and businessman. Father's name is Ali Jumale, mother's name is Enab Raghe. ~~Reported to own or control Al Baraka Exchange L.L.C. (QE.A.23.01), Barakaat Telecommunications Co. Somalia Ltd. (QE.B.43.01), Barakaat Bank of Somalia (QE.B.45.01) and Barako Trading Company, LLC (QE.B.56.01, formerly also QE.B.54.01).~~ Founder of the Barakaat network of companies including the Barakaat Group of Companies (QE.B.37.01.). Review pursuant to Security Council resolution 1822 (2008) was concluded on 7 Jul. 2010.

QI.D.42.01. Name: 1: HASSAN 2: DAHIR 3: AWEYS 4: na

Name (original script): حسن ظاهر عويس

Title: a) Sheikh b) Colonel **Designation:** na **DOB:** 1935 **POB:** ~~na~~ Somalia **Good quality a.k.a.:** a) Ali, Sheikh Hassan Dahir Aweys b) Awes, Shaykh Hassan Dahir c) Hassen Dahir Aweys d) Ahmed Dahir Aweys e) Mohammed Hassan Ibrahim f) Aweys Hassan Dahir g) Hassan Tahir Oais h) Hassan Tahir Uways i) Hassan Dahir Awes **Low quality a.k.a.:** a) Sheikh Aweys b) Sheikh Hassan c) Sheikh Hassan Dahir Aweys **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** a) Somalia b) Also reported to be in Eritrea as of 42 Nov. 2007 **Listed on:** 9 Nov. 2001 (amended on 21 Dec. 2007, 11 May 2010, 16 May 2011) **Other information:** Family background: from the Hawiya Hawiye's, Habergidir Habergidir, Ayr clan. Senior leader of Al-Itihaad Al-Islamiya (AIAI) (listed under permanent reference number QE.A.2.01.) and Hizbul Islam in Somalia. Since 12 April 2010, also Also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see the "Consolidated List" section of the relevant Committee's website at the following URL: <http://www.un.org/sc/committees/751/index.shtml>). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QI.K.50.01. Name: 1: ABDULLAHI 2: HUSSEIN 3: KAHIE 4: na

Name (original script): عبد الله حسين كاحي

Title: na **Designation:** na **DOB:** ~~na~~ 22 Sep. 1959 **POB:** ~~na~~ Mogadishu, Somalia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** ~~na~~ Norwegian **Passport no.:** ~~na~~ a) Norwegian passport number 26941812 issued on 23 Nov. 2008 b) Norwegian passport number 27781924 issued on 11 May 2010 valid until 11 May 2020 **National identification no.:** ~~na~~ Norwegian national identification number 22095919778 **Address:** ~~na~~ 26 Urtegata Street, Oslo 0187 Norway **Listed on:** 9 Nov. 2001 (amended on 16 May 2011) **Other information:** ~~Bakara Market, Dar Salaam Buildings, Mogadishu, Somalia.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QI.T.57.02. Name: 1: IBRAHIM 2: ALI 3: ABU BAKR 4: TANTOUSH

Name (original script): ابراهيم علي أبو بكر تنتوش

Title: na **Designation:** na **DOB:** 1966 **POB:** al Aziziyya, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Abd al-Muhsin b) Ibrahim Ali Muhammad Abu Bakr c) Abdul Rahman d) Abu Anas e) Ibrahim Abubaker Tantouche f) Ibrahim Abubaker Tantoush g) 'Abd al-Muhsi h) 'Abd al-Rahman **Low quality a.k.a.:** Al-Libi **Nationality:** Libyan **Passport no.:** Libyan passport number 203037 issued in Tripoli **National identification no.:** na **Address:** ~~Ganzour Sayad Mehala Al-Far district Johannesburg, South Africa~~ **Listed on:** 11 Jan. 2002 (amended on 31 Jul. 2006, 4 Oct. 2006, 16 May 2011) **Other information:** ~~Affiliated~~ Associated with Afghan Support Committee (ASC) (QE.A.69.02.), and Revival of Islamic Heritage Society (RIHS) (QE.R.70.02.) and the Libyan Islamic Fighting Group (LIFG) (QE.L.11.01.). **Civil status:** ~~divorced (Algerian ex-wife Manuba Bukifa).~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

QI.A.58.02. Name: 1: ABU BAKR 2: AL-JAZIRI 3: na 4: na

Name (original script): أبوبكر الجزائري

Title: na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** Yasir Al-Jazari **Low quality a.k.a.:** na **Nationality:** a) Algerian b) Palestinian **Passport no.:** na **National identification no.:** na **Address:** ~~Peshawar, Pakistan~~ na **Listed on:** 11 Jan. 2002 (amended on 18 Jul. 2007, 1 Feb. 2008, 16 May 2011) **Other information:** ~~Affiliated with Finance chief of the~~ Afghan Support Committee (ASC) (QE.A.69.02.). Al-Qaida (QE.A.4.01.) facilitator and communication expert. ~~Arrested in April 2003. Believed to be in Algeria as at Apr. 2010.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.E.65.02. Name: 1: ABD EL KADER 2: MAHMOUD 3: MOHAMED 4: EL SAYED

Name (original script): عبد القادر محمود محمد السيد

Title: na **Designation:** na **DOB:** 26 Dec. 1962 **POB:** Egypt **Good quality a.k.a.:** a) Es Sayed, Kader b) Abdel Khader Mahmoud Mohamed el Sayed **Low quality a.k.a.:** na **Nationality:** ~~na~~ Egyptian **Passport no.:** na **National identification no.:** na **Address:** ~~Via del Fosso di Centocelle n.66, Rome, Italy~~ na **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 7 Jun. 2007, 16 May 2011) **Other information:** ~~Codice Fiscale~~ Italian Fiscal Code: SSYBLK62T26Z336L. Sentenced to 8 years imprisonment in Italy on 2 February 2004. ~~Fugitive. Considered a fugitive from justice by the Italian authorities.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.K.73.02. Name: 1: SAMIR 2: ABD EL LATIF 3: EL SAYED 4: KISHK

Name (original script): سمير عبد اللطيف السيد كشك

Title: na **Designation:** na **DOB:** 14 May 1955 **POB:** Gharbia, Egypt **Good quality a.k.a.:** ~~na~~ Samir Abdellatif el Sayed Keshk **Low quality a.k.a.:** na **Nationality:** ~~na~~ Egyptian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 3 Sep. 2002 (amended on 26 Nov. 2004, 7 Jun. 2007, 16 May 2011) **Other information:** ~~Sentenced to 1 year and 11 months imprisonment in Italy on 20 March 2002.~~ Deported from Italy to Egypt on 2 July 2003. Review pursuant to Security Council resolution 1822 (2008) was concluded on 16 Jul. 2010.

QI.A.78.02. Name: 1: HABIB 2: BEN ALI 3: BEN SAID 4: AL-WADHANI

Name (original script): حبيب بن علي بن سعيد الوذاني

Title: na **Designation:** na **DOB:** 1 Jun. 1970 **POB:** Tunis, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L550681, issued on 23 Sep. 1997, expired on 22 Sep. 2002 **National identification no.:** na **Address:** ~~Via unica Borghero n. 1, San Donato M.se (MI), Italy~~ na **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 31 Jul. 2006, 16 May 2011) **Other information:** Italian Fiscal Code: WDDHBB70H10Z3520. Member of Tunisian Combatant Group (QE.T.90.02.). Reportedly deceased. Mother's name is Aisha bint Mohamed. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.A.86.03. Name: 1: MOHAMAD 2: IQBAL 3: ABDURRAHMAN 4: na
Title: na **Designation:** na **DOB:** 17 Aug. 1958 **POB:** Tirpas-Selong Village, East Lombok, Indonesia **Good quality a.k.a.:** a) Rahman, Mohamad Iqbal b) A Rahman, Mohamad Iqbal c) Abu Jibril Abdurrahman d) Fikiruddin Muqti e) Fihiruddin Muqti **Low quality a.k.a.:** Abu Jibril na
Nationality: Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 28 Jan. 2003 (amended on 26 Nov. 2004, 16 May 2011) **Other information:** ~~In December 2003 was reportedly detained in Malaysia.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

QI.I.87.03. Name: 1: NURJAMAN 2: RIDUAN 3: ISAMUDDIN 4: na
Title: na **Designation:** na **DOB:** 4 Apr. 1964 **POB:** Cianjur, West Java, Indonesia **Good quality a.k.a.:** a) Hambali b) Nurjaman c) Isomuddin, Nurjaman Riduan d) Hambali Bin Ending e) Encep Nurjaman (birth name) f) Hambali Ending Hambali g) Isamuddin Riduan h) Isamudin Ridwan **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 28 Jan. 2003 (amended on 2 Jul. 2007, 27 Jul. 2007, 16 May 2011) **Other information:** ~~Born: Encep Nurjaman. Senior leader of Jemaah Islamiyah (QE.J.92.02.). Brother of Gun Gun Rusman Gunawan (QI.G.218.06.).~~ In custody of the United States of America, as of July 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 13 Apr. 2010.

QI.H.88.03. Name: 1: GULBUDDIN 2: HEKMATYAR 3: na 4: na
Name (original script): گلبدين حكمتيار
Title: na **Designation:** na **DOB:** 1 Aug. 1949 **POB:** ~~Konduz~~ Kunduz Province, Afghanistan **Good quality a.k.a.:** a) Gulabudin Hekmatyar b) Golboddin Hikmetyar c) Gulbuddin Khekmatiyar d) Gulbuddin Hekmatiar e) Gulbuddin Hekhmartyar f) Gulbudin Hekmetyar **Low quality a.k.a.:** na **Nationality:** ~~na~~ Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 20 Feb. 2003 (amended on 16 May 2011) **Other information:** Belongs to the Kharoti tribe. Believed to be in the Afghanistan/Pakistan border area as at Jan. 2011. Father's name is Ghulam Qader. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

QI.A.90.03. Name: 1: YOUSSEF 2: BEN ABDUL BAKI 3: BEN YOUSEF 4: ABDAOUI
Name (original script): يوسف بن عبد الباقي بن يوسف العبد اوى
Title: na **Designation:** na **DOB:** 4 Sep. 1966 **POB:** Kairouan, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Abu Abdullah b) Abdellah c) Abdullah d) Abou Abdullah e) Abdullah Youssef **Nationality:** Tunisian **Passport no.:** Tunisian passport number G025057, issued on 23 Jun. 1999, expired on 5 Feb. 2004 **National identification no.:** ~~na~~ Italian Identity Card number AO 2879097 valid until 30 Oct. 2012 **Address:** a) Via Romagnosi, n. 6, Varese, Italy b) Piazza Giovane Italia n.2, Varese, Italy c) Number 8/B Via Torino, Cassano Magnago (VA), Via Torino n.8/B, Italy d) Jabal Al-Rayhan, Al-Waslatiyyah, Kairouan, Tunisia **Listed on:** 25 Jun. 2003 (amended on 23 Jun. 2004, 20 Dec. 2005, 17 Oct. 2007, 9 Sep. 2010, 16 May 2011) **Other information:** Italian Fiscal Code: BDA YSF 66P04 Z352Q. Inadmissible ~~in~~ to the Schengen area. Resided in Italy as at Jun. 2009. Mother's name: is Fatima Abdaoui. Member of an organization operating in Italy directly linked with The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.A.91.03. Name: 1: MOHAMED 2: AMINE 3: AKLI 4: na

Name (original script): محمد أمين الكلي

Title: na **Designation:** na **DOB:** 30 Mar. 1972 **POB:** Bordj el Kiffane, Algeria **Good quality**

a.k.a.: a) Akli Amine Mohamed b) Killech Shamir c) Kali Sami **Low quality a.k.a.:**

Elias **Nationality:** na Algerian **Passport no.:** na **National identification no.:** na **Address:** of

no fixed address in Italy Algeria **Listed on:** 25 Jun. 2003 (amended on 12 Apr. 2006, 17 Oct.

2007, 16 May 2011) **Other information:** In January 2003 sentenced in Italy to 4 years

imprisonment. Father's name is Lounes. Mother's name is Kadidja. Inadmissible to the Schengen

area. Deported from Spain to Algeria in Aug. 2009. Review pursuant to Security Council

resolution 1822 (2008) was concluded on 15 Jun. 2010.

QI.A.92.03. Name: 1: MEHREZ 2: BEN MAHMOUD 3: BEN SASSI 4: AL-AMDOUNI

Name (original script): محرز بن محمود بن ساسي العمدوني

Title: na **Designation:** na **DOB:** 18 Dec. 1969 **POB:** Asima-Tunis, Tunisia **Good quality a.k.a.:**

a) Fabio Fusco, born 25 May 1968 in Naples, Italy b) Fabio Fusco, born 18 Dec. 1968 in

Tunisia c) Fabio Fusco, born 25 May 1968 in Algeria d) Mohamed Hassan e) Mehrez Hamdouni

f) Amdouni Mehrez ben Tah, born 14 Jul. 1969 in Tunisia g) Mehrez ben Ahdoud ben Amdouni

Low quality a.k.a.: Abu Thale **Nationality:** Tunisian **Passport no.:** Tunisian passport number

G737411, issued on 24 Oct. 1990, expired on 20 Sep. 1997 **National identification no.:**

na **Address:** of no fixed address in Italy **Listed on:** 25 Jun. 2003 (amended on 26 Nov. 2004,

20 Dec. 2005, 17 Oct. 2007, 16 Sep. 2008, 24 Mar. 2009, 12 Jul. 2010, 16 May 2011) **Other**

information: Reportedly arrested in Istanbul, Turkey and deported to Italy. In January 2003

sentenced in Italy to 3 years imprisonment. On 17 May 2004 sentenced in Italy by the Appeal

Court to 2 years and 6 months imprisonment. Father's name is Mahmoud ben Sasi. Mother's

name is Maryam bint al-Tijani. Inadmissible to the Schengen area. Review pursuant to Security

Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.A.93.03. Name: 1: CHIHEB 2: BEN MOHAMED 3: BEN MOKHTAR 4: AL-AYARI

Name (original script): شهاب بن محمد بن مختار العياري

Title: na **Designation:** na **DOB:** 19 Dec. 1965 **POB:** Tunis, Tunisia **Good quality a.k.a.:** a)

Hichem Abu Hchem b) Ayari Chihbe c) Ayari Chied d) Adam Hussainy, born 19 Dec. 1965 in

Greece **Low quality a.k.a.:** na a) Hichem b) Abu Hichem c) Moktar **Nationality:**

Tunisian **Passport no.:** Tunisian passport number L246084, issued on 10 June 1996, expired

on 9 June 2001 **National identification no.:** na **Address:** Via di Saliceto n.51/9, Bologna,

Italy Bardo, Tunis, Tunisia **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007,

10 Aug. 2009, 16 May 2011) **Other information:** In January 2003 sentenced in Italy to 2 years 4

month imprisonment. Was extradited Extradited from Italy to Tunisia on 13 Mar. Apr. 2006.

Mother's name is Fatima al-Tumi. Inadmissible to the Schengen area. Review pursuant to

Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.E.96.03. Name: 1: MOUSSA 2: BEN OMAR 3: BEN ALI 4: ESSAADI

Name (original script): موسى بن عمر بن علي السعدي

Title: na **Designation:** na **DOB:** 4 Dec. 1964 **POB:** Tabarka, Tunisia **Good quality a.k.a.:**

na **Low quality a.k.a.:** a) Dah Dah b) Abdelrahmman c) Bechir **Nationality:** Tunisian **Passport**

no.: Tunisian passport number L335915, issued on 8 Nov. 1996, expired on 7 Nov.

2001 **National identification no.:** na **Address:** Via Milano n.108, Brescia, Italy Sudan **Listed**

on: 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 10 Aug. 2009, 16 May 2011) **Other**

information: In January 2003 sentenced in Italy to 2 years imprisonment. Residing in Sudan

since 2004. Considered a fugitive from justice by the Italian authorities (as of Nov. 2009). Review

pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

QI.F.97.03. Name: 1: RACHID 2: FETTAR 3: na 4: na

Name (original script): رشيد فتار

Title: na **Designation:** na **DOB:** 16 Apr. 1969 **POB:** Boulogin, Algeria **Good quality a.k.a.:** a) Amine del Belgio b) Amine di Napoli **Low quality a.k.a.:** a) Djaffar b) Taleb c) Abu Chahid **Nationality:** na Algerian **Passport no.:** na **National identification no.:** na **Address:** Via degli Apuli n.5, Milan, Italy (last known address) 30 Abdul Rahman Street, Mirat Bab Al-Wadi, Algeria **Listed on:** 25 Jun. 2003 (amended on 17 Oct. 2007, 3 Jun. 2009, 16 May 2011) **Other information:** ~~In January 2003 sentenced in Italy to 2 years 6 months imprisonment, reduced to 1 year and 9 months on 28 Jun. 2006. Extradited from Italy to Algeria. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.~~

QI.A.98.03. Name: 1: IBRAHIM 2: BEN HEDHILI 3: BEN MOHAMED 4: AL-HAMAMI

Name (original script): ابراهيم بن الهذيلي بن محمد الهمامي

Title: na **Designation:** na **DOB:** 20 Nov. 1971 **POB:** Koubellat, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number Z106861, issued on 18 Feb. 2004, expires on 17 Feb. 2009 **National identification no.:** na **Address:** Via de' Carracci n.15, Casalecchio di Reno (Bologna) Italy Via Vistarini Number 3, Frazione Zorlesco, Casal Pusterlengo, Lodi, Italy **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 16 May 2011) **Other information:** ~~In January 2003 sentenced in Italy to 3 years imprisonment. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.~~

QI.J.100.03. Name: 1: MOUNIR 2: BEN HABIB 3: BEN AL-TAHER 4: JARRAYA

Name (original script): منير بن الحبيب بن الطاهر جراية

Title: na **Designation:** na **DOB:** 25 Oct. 1963 **POB:** Sfax, Tunisia **Good quality a.k.a.:** na Mounir Jarraya, born 15 Oct. 1963 in Tunisia **Low quality a.k.a.:** Yarraya **Nationality:** Tunisian **Passport no.:** Tunisian passport number L065947, issued on 28 Oct. 1995, expired on 27 Oct. 2000 **National identification no.:** na **Address:** a) Via Mirasole n.11, Bologna, Italy b) Via Ariosto n. Number 8, Casalecchio di Reno (Bologna), Italy **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 16 May 2011) **Other information:** ~~In January 2003 sentenced in Italy to 2 years 6 months imprisonment. On 10 May 2004 sentenced in Italy by the Appeal Court to 3 years and 6 months of imprisonment. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.~~

QI.A.101.03. Name: 1: FAOUZI 2: BEN MOHAMED 3: BEN AHMED 4: AL-JENDOUBI

Name (original script): فوزي بن محمد بن احمد الجندوبي

Title: na **Designation:** na **DOB:** 30 Jan. 1966 **POB:** Beja, Tunis, Tunisia **Good quality a.k.a.:** na Jendoubi Faouzi, born 30 Jan. 1966 in Morocco **Low quality a.k.a.:** a) Said b) Samir **Nationality:** Tunisian **Passport no.:** Tunisian passport number K459698, issued on 6 Mar. 1999, expired on 5 Mar. 2004 **National identification no.:** na **Address:** a) Via Agucchi n.250, Bologna, Italy b) Via di Saliceto n.51/9, Bologna, Italy na **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 16 May 2011) **Other information:** ~~In January 2003 sentenced in Italy to 2 years imprisonment. Mother's name is Um Hani al-Tujani. Inadmissible to the Schengen area. Reported untraceable by the Italian authorities since June 2002. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.~~

QI.A.104.03. Name: 1: NAJIB 2: BEN MOHAMED 3: BEN SALEM 4: AL-WAZ

Name (original script): نجيب بن محمد بن سالم الواز

Title: na **Designation:** na **DOB:** 12 Apr. 1960 **POB:** ~~Hekaima Al-Mehdiya, Al Haka'imah, Governorate of Mahdia, Tunisia~~ **Good quality a.k.a.:** a) Ouaz Najib b) Ouaz Nagib **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number K815205, issued on 17 Sep. 1994, expired on 16 Sep. 1999 **National identification no.:** na **Address:** ~~Viale dei Prati n.2/2, Bologna, Italy~~ Via Tovaglie Number 26, Bologna, Italy **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 16 Sep. 2008, 16 May 2011) **Other information:** ~~In January 2003 sentenced in Italy to 6 months imprisonment. Associated with Al-Haramain Islamic Foundation (listed under permanent reference number QE.A.71.02-).~~ Mother's name is Salihah Amir. Inadmissible to the Schengen area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.B.107.03. Name: 1: SHAMIL 2: SALMANOVICH 3: BASAYEV 4: na

Name (original script): Басаев Шамиль Салманович

Title: na **Designation:** na **DOB:** 14 Jan. 1965 **POB:** a) Dyshni-Vedeno, Vedensk district, Chechen-Ingush Autonomous Soviet Socialist Republic b) Vedenskiy District, Chechnya Republic, Russia **Good quality a.k.a.:** a) Abdullakh Shamil Abu-Idris b) Shamil Basaev c) Basaev Chamil d) Basaev Shamil Shikhanovic **Low quality a.k.a.:** a) Terek b) Lysy c) Idris d) Besznogy e) Amir f) Rasul g) Spartak h) Pantera-05 i) Hamzat j) General k) Baisangur l) Walid m) Al-Agra n) Rizvan o) Berkut p) Assadula **Nationality:** Russian **Passport no.:** As of January 2002, Russian passport number was 623334 **National identification no.:** IY-OZH No 623334, issued on 9 Jun. 1989 by the Vedensk district **Address:** na **Listed on:** 12 Aug. 2003 (amended on 25 Jul. 2006, 2 Jul. 2007, 25 Jan. 2010, 11 Mar. 2010, 16 May 2011) **Other information:** ~~International arrest warrant issued by the Russian Government. Confirmed to have died as of 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 17 May 2010.~~

QI.B.117.03. Name: 1: ZULKEPLI 2: BIN MARZUKI 3: na 4: na

Title: na **Designation:** na **DOB:** 3 Jul. 1968 **POB:** Selangor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Malaysian **Passport no.:** A 5983063 **National identification no.:** 680703-10-5821 **Address:** Taman Puchong Perdana, State of Selangor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 3 May 2004, 23 Feb. 2009, 10 Aug. 2009, 16 May 2011) **Other information:** ~~Detained by Malaysian authorities on 3 Feb. 2007 and remained in custody as at Apr. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.~~

QI.M.120.03. Name: 1: ABDUL HAKIM 2: MURAD 3: na 4: na

Name (original script): عبد الحكيم مراد

Title: na **Designation:** na **DOB:** ~~4 Jan.~~ 11 Apr. 1968 **POB:** Kuwait **Good quality a.k.a.:** a) Murad, Abdul Hakim Hasim b) Murad, Abdul Hakim Ali Hashim c) Murad, Abdul Hakim Al al Hashim d) Saeed Akman e) Saeed Ahmed f) Abdul Hakim Ali al-Hashem Murad **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** ~~na~~ a) Pakistani passport number 665334 issued in Kuwait b) Pakistani passport number 917739 issued in Pakistan on 8 Aug. 1991, expired on 7 Aug. 1996 **National identification no.:** na **Address:** na **Listed on:** 9 Sep. 2003 (amended on 16 May 2011) **Other information:** Mother's name is Aminah Ahmad Sher al-Baloushi. In custody of the United States. Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.

QI.S.124.03. Name: 1: YAZID 2: SUFAAT 3: na 4: na
Title: na **Designation:** na **DOB:** 20 Jan. 1964 **POB:** Johor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Joe b) Abu Zufar **Nationality:** Malaysian **Passport no.:** A 10472263 **National identification no.:** 640120-01-5529 **Address:** Taman Bukit Ampang, State of Selangor, Malaysia (as at Apr. 2009) **Listed on:** 9 Sep. 2003 (amended on 3 May 2004, 1 Feb. 2008, 10 Aug. 2009, 25 Jan. 2010, 16 May 2011) **Other information:** ~~Detained by Malaysian authorities in Dec. 2001 and given conditional release on 30 Jan. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.~~

QI.Y.126.03. Name: 1: YUNOS 2: UMPARA 3: MOKLIS 4: na

Name (original script): مخلص يونس

Title: na **Designation:** na **DOB:** 7 Jul. 1966 **POB:** Lanao del Sur, Philippines **Good quality a.k.a.:** a) Muklis Yunos b) Mukhlis Yunos (previously listed as) c) Saifullah Mukhlis Yunos d) Saifulla Moklis Yunos **Low quality a.k.a.:** Hadji Onos **Nationality:** Filipino **Passport no.:** na **National identification no.:** na **Address:** Philippines (as at Apr. 2009) **Listed on:** 9 Sep. 2003 (amended on 9 Sep. 2005, 23 Feb. 2009, 3 Jun. 2009, 16 May 2011) **Other information:** ~~In custody in the Philippines as of Feb. 2008. Sentenced to life without parole by a Philippine Court in the Philippines on 23 Jan. 2009 for his involvement in the bombings of 30 Dec. 2000 in Manila, the Philippines. Review pursuant to Security Council resolution 1822 (2008) was concluded on 25 May 2010.~~

QI.Z.127.03. Name: 1: ZAINI 2: ZAKARIA 3: na 4: na

Title: na **Designation:** na **DOB:** 16 May 1967 **POB:** Kelantan, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** Ahmad **Nationality:** Malaysian **Passport no.:** A 11457974 **National identification no.:** 670516-03-5283 **Address:** Kota Bharu, State of Kelantan, Malaysia (as at Apr. 2009) **Listed on:** 9 Sep. 2003 (amended on 23 Feb. 2009, 10 Aug. 2009, 16 May 2011) **Other information:** ~~Arrested by Malaysian authorities on 18 Dec. 2002 and detained until 12 Feb. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.~~

QI.M.129.03. Name: 1: DJAMEL 2: MOUSTFA 3: na 4: na

Name (original script): جمال مصطفى

Title: na **Designation:** na **DOB:** 28 Sep. 1973 **POB:** Tiaret, Algeria **Good quality a.k.a.:** a) Ali Barkani, born 22 Aug. 1973 in Morocco b) Kalad Belkasam, born 31 Dec. 1979 c) Mostafa Djamel, born 31 Dec. 1979 in Maskara, Algeria d) Mostefa Djamel, born 26 Sep. 1973 in Mahdia, Algeria e) Mustafa Djamel, born 31 Dec. 1979 in Mascara, Algeria f) Balkasam Kalad, born 26 Aug. 1973 in Algiers, Algeria g) Bekasam Kalad, born 26 Aug. 1973 in Algiers, Algeria h) Belkasam Kalad, born 26 Aug. 1973 in Algiers, Algeria i) Damel Mostafa, born 31 Dec. 1979 in Algiers, Algeria j) Djamel Mostafa, born 31 Dec. 1979 in Maskara, Algeria k) Djamel Mostafa, born 10 Jun. 1982 l) Djamel Mostafa, born 31 Dec. 1979 in Maskara, Algeria m) Djamel Mostafa, born 31 Dec. 1979 in Algiers, Algeria n) Fjamel Moustfa, born 28 Sep. 1973 in Tiaret, Algeria o) Djamel Mustafa, born 31 Dec. 1979 p) Djamel Mustafa, born 31 Dec. 1979 in Mascara, Algeria **Low quality a.k.a.:** Mustafa **Nationality:** Algerian **Passport no.:** a) Counterfeit Danish driving licence no. 20645897, made out to Ali Barkani, born on 22 Aug. 1973 in Morocco b) Algerian birth certificate, issued for Djamel Mostefa, born on 25 Sep. 1973 in Mehdiya, Tiaret province, Algeria **National identification no.:** na **Address:** Algeria **Listed on:** 23 Sep. 2003 (amended on 7 Sep. 2007, 7 Apr. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** ~~a) Name of father: Father's name is Djelalli Moustfa. b) Name of mother: Mother's name is Kadeja Mansore. In prison in Germany as of August 2006. Sentenced for supporting a terrorist group to 5 years of imprisonment on 26 Oct. 2005. Associated with Ismail Abdallah Sbaitan Shalabi (QI.S.128.03), Mohamed Abu Dhess (QI.A.130.03) and Aschraf Al-Dagma (QI.A.132.03). Deported from Germany to Algeria in Sep. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.~~

QI.A.131.03. Name: 1: AHMAD 2: FADIL 3: NAZAL 4: AL-KHALAYLEH

Name (original script): أحمد فضيل نزال الخاليلة أحمد فاضل نزال الخاليلة

Title: na **Designation:** na **DOB:** a) 30 Oct. 1966 b) 20 Oct. 1966 **POB:** a) Al Zarqa b) Al Zarqaa c) Al-Zarqaa, Jordan **Good quality a.k.a.:** a) Abu Musab Al-Zarqawi b) Muhannad c) Al-Muhajer d) Garib e) Abou Musaab El Zarquawi f) Ahmed Fad Al Nazzar Khalaylah Said g) Al Zarqawi Abu Musa'ab h) Al Zarqawi Abu Musab i) Al Zarqawi Ahmed Fad Al Nazzar Khalaylah Said Abu Musab j) Alkhalayleh Ahmed k) Azzarkaoui Abou Moussab l) El Zarquawi Abu Musaab m) Zarkaoui Abou Moussaab **Low quality a.k.a.:** a) Abu Ahmad b) Abu Ibrahim **Nationality:** na **Passport no.:** Jordanian passport number Z 264958 issued in Al Zarqaa, Jordan, issued on 4 Apr. 1999 **National identification no.:** Jordanian identity card number 1433038, issued in Al Zarqaa, Jordan, issued on 4 Apr. 1999 **Address:** na **Listed on:** 23 Sep. 2003 (amended on 2 Jul. 2007, 18 Jul. 2007, 13 Aug. 2007, 16 May 2011) **Other information:** Former operational leader of Al-Qaida in Iraq (QE.J.115.04). Reportedly deceased Confirmed to have died in Iraq in June 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QI.B.136.03. Name: 1: MOKHTAR 2: BELMOKHTAR 3: na 4: na

Name (original script): مختار بلمختار

Title: na **Designation:** na **DOB:** 1 Jun. 1972 **POB:** Ghardaia, Algeria **Good quality a.k.a.:** a) Abou Abbes Khaled b) Belaouer Khaled Abou El Abass c) Belaouer Khaled Abou El Abass d) Belmokhtar Khaled Abou El Abes e) Khaled Abou El Abass f) Khaled Abou El Abbes g) Khaled Abou El Abes h) Khaled Abulabbas Na Oor i) Mukhtar Belmukhtar **Low quality a.k.a.:** a) Belaoua b) Belaour **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 11 Nov. 2003 (amended on 12 Apr. 2006, 2 Jul. 2007, 7 Apr. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Son of Father's name is Mohamed. and Mother's name is Zohra Chemkha. Former head southern zone for Katibat el Moulathamoune group, a part Member of the Council of the The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01) (AQIM). Head of Katibat el Moulathamoune active in AQIM's 4th region (Sahel/Sahara). Active in Northern Mali. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.A.138.03. Name: 1: SAID 2: BEN ABDELHAKIM 3: BEN OMAR 4: AL-CHERIF

Name (original script): سعيد بن عبد الحكيم بن عمر الشريف

Title: na **Designation:** na **DOB:** 25 Jan. 1970 **POB:** Menzel Temine Manzil Tmim, Tunisia **Good quality a.k.a.:** na a) Cherif Said, born 25 Jan. 1970 in Tunisia b) Binhamoda Hokri, born 25 Jan. 1970 in Sosa, Tunisia c) Hcrif Ataf, born 25 Jan. 1971 in Solisse, Tunisia d) Bin Homoda Chokri, born 25 Jan. 1970 in Tunis, Tunisia e) Atef Cherif, born 12 Dec. 1973 in Algeria f) Sherif Ataf, born 12 Dec. 1973 in Aras, Algeria g) Ataf Cherif Said, born 12 Dec. 1973 in Tunis, Tunisia h) Cherif Said, born 25 Jan. 25 Jan. 1970 in Tunis, Tunisia i) Cherif Said, born 12 Dec. 1973 in Algeria **Low quality a.k.a.:** a) Djallal b) Youcef c) Abou Salman d) Said Tmimi **Nationality:** Tunisian **Passport no.:** Tunisian passport number M307968, issued on 8 Sep. 2001, expires on 7 Sep. 2006 **National identification no.:** na **Address:** Corso Lodi 59, Milan, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 21 Dec. 2007, 30 Jan. 2009, 16 May 2011) **Other information:** Mother's name is Radhiyah Makki. Sentenced to six years of imprisonment on 5 Oct. 2006, confirmed by the Appeal Court of Milan, Italy, on 3 Jan. 2008. Sentenced to eight years and ten months of imprisonment for membership of a terrorist association by the Appeal Court of Milan, Italy, on 7 Feb. 2008. Sentence confirmed by the Italian Supreme Court on 15 Jan. 2009, which became definitive as of Feb. 2008. Subject to expulsion from Italy to Tunisia after serving the sentence. Detained in Italy as at Feb 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.

QI.A.139.03. Name: 1: IMAD IMED 2: BEN AL-MEKKI 3: BEN AL-AKHDAR ZARKAOUI 4: na AL-ZARKAOUI

Name (original script): عماد بن مكي زرقاوي عماد بن المكي بن الأخضر الزرقاوي

Title: na **Designation:** na **DOB:** 15 Jan. 1973 **POB:** Tunis, Tunisia **Good quality a.k.a.:** ~~na a) Dour Nadre, born 15 Jan. 1974 in Morocco b) Dour Nadre, born 15 Jan. 1973 in Morocco c) Daour Nadre, born 31 Mar. 1975 in Algeria d) Imad ben al-Mekki ben al-Akhdar al-Zarkaoui (previously listed as)~~ **Low quality a.k.a.:** a) Zarga b) Nadra **Nationality:** Tunisian **Passport no.:** Tunisian passport number M174950, issued on 27 Apr. 1999, expired on 26 Apr. 2004 **National identification no.:** na **Address:** 41-45, Rue Estienne d'Orves, Pré Saint Gervais, France **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 10 Aug. 2009, 16 May 2011) **Other information:** Mother's name is Zina al-Zarkaoui. ~~Detained in Italy since 11 Apr. 2008 for his implication in a case related to terrorism. Imprisoned in France since 1 Feb. 2010 on charges of criminal conspiracy in relation to a terrorist organization. Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.~~

QI.A.140.03. Name: 1: KAMAL 2: BEN MAOELDI 3: BEN HASSAN 4: AL-HAMRAOUI

Name (original script): كمال بن المولدي بن حسن الحمراوي

Title: na **Designation:** na **DOB:** 21 Oct. 1977 **POB:** Beja, Tunisia **Good quality a.k.a.:** ~~na a) Hamroui Kamel ben Mouldi b) Hamraoui Kamel, born 21 Nov. 1977 in Morocco c) Hamraoui Kamel, born 21 Nov. 1977 in Tunisia d) Hamraoui Kamel, born 21 Oct. 1977 in Tunisia~~ **Low quality a.k.a.:** a) Kamel b) Kimo **Nationality:** Tunisian **Passport no.:** Tunisian passport number P229856, issued on 1 Nov. 2002, ~~expires expired on 31 Oct. 2007~~ **National identification no.:** na **Address:** a) Via Bertesi Number 27, Cremona, Italy b) Via Plebiscito Number 3, Cremona, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 16 May 2011) **Other information:** Mother's name is Khamisah al-Kathiri. ~~Sentenced to three years and four months of imprisonment in Brescia on 13 Jul. 2005. Subject to a decree of expulsion, suspended on 17 Apr. 2007 by the European Court of Human Rights. Free as of Sep. 2007. Re-arrested in Italy on 20 May 2008. Inadmissible to the Schengen area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 6 May 2010.~~

QI.E.142.03. Name: 1: RADI 2: ABD EL SAMIE 3: ABOU EL YAZID 4: EL AYASHI

Name (original script): راضي عبد السميع أبو اليزيد العياشي

Title: na **Designation:** na **DOB:** 2 Jan. 1972 **POB:** El Gharbia, Egypt **Good quality a.k.a.:** na **Low quality a.k.a.:** ~~Meraṭ Mera'i~~ **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Via Cilea 40, Milan, Italy (Domicile) **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 21 Dec. 2007) **Other information:** Sentenced to ten years of imprisonment by the Court of first instance of Milan on 21 Sep. 2006. In custody in Italy ~~as of Sep. 2007. Due for release on 6 Jan. 2012. Subject to expulsion from Italy after serving the sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.~~

QI.B.143.03. Name: 1: HAMADI 2: BEN ABDUL AZIZ 3: BEN ALI 4: BOUYEHIA

Name (original script): حمادي بن عبد العزيز بن علي بويحي

Title: na **Designation:** na **DOB:** 29 May 1966 **POB:** Tunis, Tunisia **Good quality a.k.a.:** a) ~~Gamel Mehmed Mohamed~~, born 25 May 1966 in Morocco b) Abd el Wanis Abd Gawwad Abd el Latif Bahaa, born 9 May 1986 in Egypt **Low quality a.k.a.:** ~~na Mahmoud Hamid~~ **Nationality:** Tunisian **Passport no.:** Tunisian passport number L723315, issued on 5 May 1998, expired on 4 May 2003 **National identification no.:** na **Address:** Corso XXII Marzo Number 39, Milan, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 30 Jan. 2009, 16 May 2011) **Other information:** ~~Sentenced to six years of imprisonment for membership of a terrorist association by the Appeal Court of Milan, Italy, on 7 Feb. 2008. Detained in Italy as at Jul. 2008. In prison in Italy until 28 Jul. 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.~~

QI.H.144.03. Name: 1: MOHAMMAD 2: TAHIR 3: HAMMID 4: na

Name (original script): محمد طاهر حامد

Title: Imam **Designation:** na **DOB:** 1 Nov. 1975 **POB:** Poshok, Iraq **Good quality a.k.a.:** Abdelhamid Al Kurdi **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** ~~na Via della Martinella 132, Parma, Italy~~ **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 21 Dec. 2007, 16 May 2011) **Other information:** ~~Sentenced to one year and 11 months of imprisonment by the Italian judicial authority on 19 Apr. 2004. Released on 15 Oct. 2004. A deportation order was issued by the Italian authorities on 18 Oct. 2004. Fugitive Considered a fugitive from justice by the Italian authorities as of Sep. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.~~

QI.A.145.03. Name: 1: LOTFI 2: BEN ABDUL HAMID 3: BEN ALI 4: AL-RIHANI

Name (original script): لطفي بن عبد الحميد بن علي الريحاني

Title: na **Designation:** na **DOB:** 1 Jul. 1977 **POB:** Tunis, Tunisia **Good quality a.k.a.:** Lofti Ben ben Abdul Hamid Ben ben Ali Al al-Rihani **Low quality a.k.a.:** Abderrahmane **Nationality:** Tunisian **Passport no.:** Tunisian passport number L886177, issued on 14 Dec. 1998 , expired on 13 Dec. 2003 **National identification no.:** na **Address:** ~~na Via Bolgeri 4, Barni (Como), Italy (previous address as at mid-2002)~~ **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 20 Dec. 2005, 31 Jul. 2006, 30 Jan. 2009, 16 May 2011) **Other information:** Sentenced in absentia to six years of imprisonment for aiding and abetting terrorist acts by the Appeal Court of Milan, Italy, on 7 Feb. 2008. ~~Location and status unknown since mid-2002. Mother's name is Habibah al-Sahrawi.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.M.146.03. Name: 1: ~~DAKI~~ MOHAMMED 2: MOHAMMED ~~DAKI~~ 3: na 4: na

Name (original script): محمد زكي زكي محمد

Title: na **Designation:** na **DOB:** 29 Mar. 1965 **POB:** Casablanca, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** ~~na~~ Moroccan **Passport no.:** ~~na~~ a) Moroccan passport number G 482731 b) Moroccan passport number L446524 **National identification no.:** ~~na~~ Moroccan National Identity Card number BE-400989 **Address:** Via Melato 11, Reggio Emilia, Italy (Domicile) Casablanca, Morocco **Listed on:** 12 Nov. 2003 (amended on 7 Jun. 2007, 16 May 2011) **Other information:** Father's name is Lahcen. Mother's name is Izza Brahim. ~~Deported from Italy to Morocco on 10 December 2005. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.~~

QI.M.147.03. Name: 1: MOHAMED 2: AMIN 3: MOSTAFA 4: na

Name (original script): محمد أمين مصطفى

Title: na **Designation:** na **DOB:** 11 Oct. 1975 **POB:** Kirkuk, Iraq **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Via della Martinella 132, Parma, Italy (Domicile) **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 7 Jun. 2007, 16 May 2011) **Other information:** ~~Sentenced to 7 years imprisonment on 24 Sep. 2006. Currently detained in Italy. Under administrative control measure in Italy scheduled to expire on 15 Jan. 2012. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.~~

QI.S.148.03. Name: 1: NESSIM 2: BEN MOHAMED 3: AL-CHERIF BEN MOHAMED 4: SALEH AL-SAAD

Name (original script): نسيم بن محمد الشريف بن محمد صالح السعدي

Title: na **Designation:** na **DOB:** 30 Nov. 1974 **POB:** Haidra Al-Qasreen, Tunisia **Good quality a.k.a.:** a) Nassim Saadi b) Dia el Haak George, born 20 Nov. 1974 in Lebanon c) Diael Haak George, born 30 Nov. 1974 in Lebanon d) El Dia Haak George, born 30 Nov. 1974 in Algeria **Low quality a.k.a.:** a) Abou Anis b) Abu Anis **Nationality:** Tunisian **Passport no.:** Tunisian passport number M788331, issued on 28 Sep. 2001 , expired 27 Sep. 2006 **National identification no.:** na **Address:** a) Via Monte Grappa 15, Arluno (Milan), Italy b) Via Cefalonia 11, Milan, Italy (Domicile, last known address) **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 3 Jun. 2009, 16 May 2011) **Other information:** Sentenced to four years and six months of imprisonment, and to be deported, by the Court of first Instance of Milan on 9 May 2005. Arrested on 9 Oct. 2002. In detention in Italy until 27 Apr. 2012 as at Apr. 2009. Sentenced in absentia to 20 years of imprisonment by the Tunis Military Court on 11 May 2005 for membership of a terrorist organization. Father's name is Mohamed Sharif. Mother's name is Fatima. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.A.149.03. Name: 1: NOUREDDINE 2: BEN ALI 3: BEN BELKASSEM 4: AL-DRISSI

Name (original script): نور الدين بن علي بن بلقاسم الدريسي

Title: na **Designation:** na **DOB:** 30 Apr. 1964 **POB:** Tunis, Tunisia **Good quality a.k.a.:** na Drissi Noureddine **Low quality a.k.a.:** na a) Abou Ali b) Faycal **Nationality:** Tunisian **Passport no.:** Tunisian passport number L851940, issued on 9 Sep. 1998 , expired on 8 Sep. 2003 **National identification no.:** na **Address:** Via Plebiscito 3, Cermona, Italy **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 21 Dec. 2007, 16 May 2011) **Other information:** Sentenced to seven years and six months of imprisonment by the Court of first instance of Cremona on 15 Jul. 2006. This sentence was appealed and a new trial will be held by the Court of Appeal of Brescia. Detained in Italy as of Sep. 2007. Under administrative control measure in Italy until 5 May 2010. Inadmissible to the Schengen area. Mother's name is Khadijah al-Drissi. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.R.150.03. Name: 1: AL-AZHAR 2: BEN KHALIFA 3: BEN AHMED 4: ROUINE

Name (original script): الأزهر بن خليفة بن احمد روين

Title: na **Designation:** na **DOB:** 20 Nov. 1975 **POB:** Sfax, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Salmane b) Lazhar **Nationality:** Tunisian **Passport no.:** Tunisian passport number P182583, issued on 13 Sep. 2003 , expired on 12 Sep. 2007 **National identification no.:** na **Address:** Vicolo S. Giovanni, Rimini, Italy (Domicile) Tunisia **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 21 Dec. 2007, 30 Jan. 2009, 16 May 2011) **Other information:** Sentenced to six years and ten months of imprisonment for membership of a terrorist association by the Appeal Court of Milan, Italy, on 7 Feb. 2008. At large as at Jul. 2008. Considered a fugitive from justice by the Italian authorities as at Jul. 2008. Under administrative control measure in Tunisia as at 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.A.151.03. Name: 1: MOURAD 2: BEN ALI 3: BEN AL-BASHEER 4: AL-TRABELSI

Name (original script): مراد بن علي بن البشير الطرابلسي

Title: na **Designation:** na **DOB:** 20 May 1969 **POB:** Menzel Temime Manzil Tmim, Tunisia **Good quality a.k.a.:** ~~na~~ **a)** Aboue Chiba Brahim, born 2 Sep. 1966 in Libya **b)** Arouri Taoufik, born 2 Sep. 1964 in Tunisia **c)** Ben Salah Adnan, born 2 Apr. 1966 in Tunisia **d)** Sassi Adel, born 2 Sep. 1966 in Tunisia **e)** Salam Kamel, born 2 Feb. 1963 in Tunisia **f)** Salah Adnan, born 4 Feb. 1965 in Algeria **g)** Arouri Faisel, born 2 Mar. 1965 in Tunisia **h)** Bentaib Amour, born 9 Feb. 1965 in Morocco **i)** Adnan Salah, born 1 Apr. 1966 in Tunisia **j)** Hasnaoui Mellit, born in 1972 in Morocco **k)** Arouri Taoufik ben Taieb, born 9 Feb. 1964 in Tunisia **l)** Abouechiba Brahim, born 2 Sep. 1966 in Lebanon **m)** Farid Arouri, born 2 Jun. 1964 in Tunisia **n)** Ben Magid, born 2 Jun. 1966 in Lebanon **o)** Maci Ssassi, born 2 Jun. 1972 in Libya **p)** Salah ben Anan, born 2 Apr. 1966 in Tunisia **q)** Hasnau Mellit, born in 1972 in Morocco **Low quality a.k.a.:** Abou Djarrah **Nationality:** Tunisian **Passport no.:** Tunisian passport number G827238, issued on 1 Jun. 1996, expired on 31 May 2001 **National identification no.:** na **Address:** ~~Via Geromini 15, Cremona, Italy~~ Libya Street Number 9, Manzil Tmim, Nabeul, Tunisia **Listed on:** 12 Nov. 2003 (amended on 20 Dec. 2005, 10 Aug. 2009, 16 May 2011) **Other information:** ~~Was extradited~~ Extradited from Italy to Tunisia on 13 Dec. 2008. Inadmissible to the Schengen area. Mother's name is Mabrukah al-Yazidi. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.A.152.03. Name: 1: SAIFI 2: AMMARI 3: na 4: na

Name (original script): سيفي عماري

Title: na **Designation:** na **DOB:** **a)** 1 Jan. 1968 **b)** 24 Apr. 1968 **POB:** **a)** Kef Rih, Algeria **b)** Guelma, Algeria **Good quality a.k.a.:** **a)** El Para (combat name) **b)** Abderrezak Le Para **c)** Abou Haidara **d)** El Ourassi **e)** Abderrezak Zaimche **f)** Abdul Rasak ammane Abu Haidra **g)** Abdalarak **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** ~~na~~ Algeria **Listed on:** 4 Dec. 2003 (amended on 7 Apr. 2008, 16 May 2011) **Other information:** In detention in Algeria since Oct. 2004. Former member of the GSPC listed as The Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01). Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

QI.D.153.03. Name: 1: SAFET 2: EKREM 3: DURGUTI 4: na

Title: na **Designation:** na **DOB:** 10 May 1967 **POB:** Orahovac, Kosovo **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Bosnia and Herzegovina **Passport no.:** ~~Bosnia and Herzegovina passport number 4725900, issued in Travnik on 20 Oct. 2005, valid until 20 Oct. 2009~~ Bosnia and Herzegovina biometric passport number 6371551, issued in Travnik, issued on 9 Apr. 2009, valid until 4 Sep. 2014. **National identification no.:** **a)** Bosnia and Herzegovina national identity Personal Identification number 1005967953038 **b)** Bosnia and Herzegovina identity card number 04DFC71259 **c)** Bosnia and Herzegovina driving license number 04DFA8802 issued by the Ministry of Interior of the Central Bosnia Canton, Travnik, Bosnia and Herzegovina **Address:** 175 Bosanska Street, Travnik, Bosnia and Herzegovina **Listed on:** 26 Dec. 2003 (amended on 16 Sep. 2008, 24 Mar. 2009, 16 May 2011) **Other information:** Father's name is Ekrem. Founder and head of Al-Haramain Islamic Foundation (listed under permanent reference number QE.A.71.02.) from 1998 until 2002. Reportedly located in Bosnia and Herzegovina as at Dec. 2008. Also reported to travel often in the area of Kosovo. Working as a teacher at Elci Ibrahim Pasha's Madrasah, Travnik, Bosnia and Herzegovina since Oct. 1994 to the present day (as at Dec. 2008). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

QI.L.155.04. Name: 1: DJAMEL 2: LOUNICI 3: na 4: na

Name (original script): جمال لونييسي

Title: na **Designation:** na **DOB:** 1 Feb. 1962 **POB:** Algiers, Algeria **Good quality a.k.a.:** Jamal Lounici **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Algeria (as at Nov. 2008) b) Italy, (previous address) **Listed on:** 16 Jan. 2004 (amended on 7 Apr. 2008, 2 Dec. 2008, 30 Jan. 2009, 16 May 2011) **Other information:** Son of Father's name is Abdelkader and, Mother's name is Johra Birouh. ~~Sentenced to eight years and six months of imprisonment for participating in a criminal association aimed at the trafficking of weapons and the counterfeiting of identification and public documents by the Tribunal of Naples, Italy, on 19 May 2005. His penalty was reduced and ended on 23 May 2008. Returned from Italy to Algeria where he resides as at since Nov. 2008. Son in law of Othman Deramchi (QI.D.164.04).~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

QI.A.157.04. Name: 1: ABD AL WAHAB 2: ABD AL HAFIZ 3: na 4: na

Name (original script): عبد الوهاب عبد الحافظ

Title: na **Designation:** na **DOB:** a) 7 Sep. 1967 b) 30 Oct. 1958 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) Ferdjani Mouloud b) Rabah Di Roma c) Abdel Wahab Abdelhafid, born 30 Oct. 1968 in Algeria **Low quality a.k.a.:** a) Mourad b) Said **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na Via Lungotevere Dante—Rome, Italy (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** ~~Sentenced in absentia in Italy to 5 years of imprisonment by the Tribunal of Naples on 22 Mar. 2002. The Naples judicial authority issued an arrest for him on 19 May 2005. Arrest warrant issued by the Italian authorities. Fugitive as at Jun. 2009. Considered a fugitive from justice by the Italian authorities as at of Jun. 2009.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.K.158.04. Name: 1: ABDERRAHMANE 2: KIFANE 3: na 4: na

Name (original script): عبد الرحمن كيفان

Title: na **Designation:** na **DOB:** 7 Mar. 1963 **POB:** Casablanca, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** na **National identification no.:** na **Address:** Number 25 Via Padre Massimiliano Kolbe 25- Sant' Anastasia (NA), Italy **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** ~~Sentenced for a 20 months prison term in Italy on 22 Jul. 1995 for providing support to the Armed Islamic Group (GIA) (QE.A.6.01.). Sentenced to 5 years of imprisonment by the the Tribunal of Naples on 22 Mar. 2002. The Appeal Court of Naples reduced the sentence to 3 years and 6 months on 16 Mar. 2004, which was confirmed in a new trial on 15 Jul. 2008.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.E.159.04. Name: 1: ALI 2: MOHAMED 3: EL HEIT 4: na

Name (original script): علي محمد الحيط

Title: na **Designation:** na **DOB:** 20 Mar. 1970 **POB:** Rouiba, Algeria **Good quality a.k.a.:** a) Kamel Mohamed, born 30 Jan. 1971 b) Kamel Mohamed, born 20 Mar. 1970 in Algeria **Low quality a.k.a.:** a) Ali Di di Roma b) Ali Il Barbuto **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** a) Via D. Fringuello, 20, Rome, Italy b) Number 3 Via Ajraghi, Milan, Italy (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 12 Apr. 2006, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** ~~Sentenced to 5 years of imprisonment by the Tribunal of Naples on 22 Mar. 2002. Released on 5 Oct. 2006. Arrested again on 2 Jan. 2006 for terrorist offences. Released from detention in Rome on 1 Feb. 2008 because of a denial of expulsion. On probation as at 14 Apr. 2008 (repealed on 31 Mar. 2009). Residing in Milan, Italy, as at Mar. 2009.~~ Mother's name is Hamadche Zoulicha. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.A.160.04. Name: 1: FETHI 2: BEN HASSEN 3: BEN SALEM 4: AL-HADDAD

Name (original script): فتحي بن حسن بن سالم الحداد

Title: na **Designation:** na **DOB:** a) 28 Jun. 1963 b) 28 Mar. 1963 **POB:** Tataouene, Tunisia **Good quality a.k.a.:** a) Fethi ben Assen Haddad b) Fathy Hassan Al al Haddad **Low quality a.k.a.:** na **Nationality:** Tunisian **Passport no.:** Tunisian passport number L183017, issued on 14 Feb. 1996, expired on 13 Feb. 2001 **National identification no.:** na **Address:** a) Number 184 Via Fulvio Testi, 184 – Cinisello Balsamo (MI), Italy b) Number 1 Via Porte Giove – 4 Mortara (PV), Italy, (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 20 Dec. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Italian Fiscal Code: HDDFTH63H28Z352V. Sentenced to 5 years of imprisonment by the Tribunal of Naples on 22 Mar. 2002. The Naples judicial authority issued an arrest warrant for him on 19 May 2005. Re-arrested on 16 Dec. 2006 for using a false identity. Released on 22 Mar. 2007 due to an order suspending the sentence. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.A.161.04. Name: 1: FARID 2: AIDER 3: na 4: na

Name (original script): فريد عيدر

Title: na **Designation:** na **DOB:** 12 Oct. 1964 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) Achour Ali b) Terfi Farid **Low quality a.k.a.:** Abdallah **Nationality:** na **Algerian Passport no.:** na **National identification no.:** na **Address:** na a) Via Milanese, 5 – 20099 Sesto San Giovanni (MI), Italy b) via Italia 89/A, Paderno Dugnano (MI), Italy, (domicile) c) via Provinciale S. Maria Cubito, 790, Marano di Napoli (NA), Italy, (domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 25 Jan. 2010, 16 May 2011) **Other information:** Italian Fiscal Code DRAFRD64R12Z301C. Sentenced in Italy in Mar. 2002 to 8 years of imprisonment by the Tribunal of Naples. The Naples judicial authority issued an arrest warrant for him on 16 Nov. Fugitive as at 14 Dec. 2007. Arrest warrant issued by the Italian authorities on 16 Nov. 2007. Considered a fugitive from justice by the Italian authorities as of 14 Dec. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.B.162.04. Name: 1: ABDELHADI 2: BEN DEBKA 3: na 4: na

Name (original script): الهادي بن دبكة

Title: na **Designation:** na **DOB:** 17 Nov. 1963 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) L'Hadi Bendebka b) El Hadj Ben ben Debka **Low quality a.k.a.:** a) Abd Al al Hadi b) Hadi **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Algeria (as at Nov. 2008) b) Via Garibaldi, 70, San Zenone al Po (PV), Italy, (previous address as at 17 Dec. 2001) c) Via Manzoni, 33, Cinisello Balsamo (MI), Italy, (previous address as at Mar. 2004) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 7 Apr. 2008, 2 Dec. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Sentenced to 8 years of imprisonment by the Tribunal of Naples on 22 Mar. 2002. Detained in Italy until 29 Aug. 2008. Deported from Italy to Algeria on 13 Sep. 2008. where he resided as at Nov. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.A.163.04. Name: 1: MOUSTAFA 2: ABBES 3: na 4: na

Name (original script): مصطفى عباس

Title: na **Designation:** na **DOB:** 5 Feb. 1962 **POB:** Osniers, Algeria **Good quality a.k.a.:** a) Mostafa Abbes b) Mostafa Abbas born in France on 5 Feb. 1962 c) Mustafa Abbas d) Moustapha Abbes **Low quality a.k.a.:** na **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Algeria (as at Nov. 2008) b) Via Padova, 82 Milan, Italy, (previous address as at Mar. 2004) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 2 Dec. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Sentenced to 3 years and 6 months imprisonment by the Tribunal of Naples on 22 Mar. 2002. Released on 30 Jan. 2006 due to an order suspending the sentence. Returned to Algeria where he resided as at Nov. 2008. Brother of Youcef Abbes (QI.A.166.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.D.164.04. Name: 1: OTHMAN 2: DERAMCHI 3: na 4: na

Name (original script): عثمان درمشی

Title: na **Designation:** na **DOB:** 7 Jun. 1954 **POB:** Tighennif, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** Abou Youssef **Nationality:** Algerian **Passport no.:** na **National identification no.:** ~~na Italian Fiscal Code DRMTMN54H07Z301T~~ **Address:** ~~a) Algeria (as at Nov. 2008) b) Via Milanese, 5, 20099 Sesto San Giovanni (MI), Italy, (previous address as at Mar. 2004) c) Piazza Trieste, 11, Mortara, Italy, (previous address as at Oct. 2002)~~ **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 2 Dec. 2008, 3 Jun. 2009, 25 Jan. 2010, 16 May 2011) **Other information:** Italian Fiscal Code DRMTMN54H07Z301T. Sentenced to 8 years of imprisonment by the Tribunal of Naples on 22 Mar. 2002. Detained in Spoleto, Italy until 30 Jul. 2008 and deported. Deported from Italy to Algeria on 22 Aug. 2008. ,where he resided as at Nov. 2008. Father in law of Djamel Lounici (QI.L.155.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.N.165.04. Name: 1: YACINE 2: AHMED 3: NACER 4: na

Name (original script): ياسين احمد ناصر

Title: na **Designation:** na **DOB:** 2 Dec. 1967 **POB:** Annaba, Algeria **Good quality a.k.a.:** Yacine Di di Annaba **Low quality a.k.a.:** a) Il Lungo b) Naslano **Nationality:** na Algerian **Passport no.:** na **National identification no.:** na **Address:** a) Number 6 Rue Mohamed Khemisti, 6, Annaba, Algeria (DZZ), Italy b) Vicolo Duchessa, 16 and Via Genova, 121 Naples, Italy (Domicile) c) via San Bartolomeo, 12 Carvano (VA), Italy **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Sentenced to 5 years of imprisonment by the Tribunal of Naples on 22 Mar. 2002. Arrested in France on 5 Jul. 2005 and extradited on 27 Aug. 2005 to Italy. Released on 7 Nov. 2007. Reportedly residing in Algeria as at May of 2009. Father's name is Ahmed Nacer Abderrahmane. Mother's name is Hafsi Mabrouka. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

QI.A.166.04. Name: 1: YUCEF 2: ABBES 3: na 4: na

Name (original script): يوسف عباس

Title: na **Designation:** na **DOB:** 5 Jan. 1965 **POB:** Bab el Oued, Algiers, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** Giuseppe **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** na a) Via Padova, 82, Milan, Italy (Domicile) b) Via Manzoni, 33 Cinisello Balsamo (MI), Italy (Domicile) **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 12 Apr. 2006, 7 Apr. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Sentenced in absentia to 3 years and 6 months of imprisonment by the Tribunal of Naples on 22 Mar. 2002. Italian authorities issued bench warrant for him on 2 Jul. 2008 and consider him to be Considered a fugitive from justice by the Italian authorities as of 5 Jul. 2008. Reportedly deceased in 2000. Father's name is Mokhtar. Mother's name is Abbou Aicha. Brother of Moustafa Abbes (QI.A.163.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jul. 2010.

QI.B.210.05. Name: 1: SAJID 2: MOHAMMED 3: BADAT 4: na

Title: na **Designation:** na **DOB:** a) 28 Mar. 1979 b) 8 Mar. 1976 **POB:** Gloucester, United Kingdom **Good quality a.k.a.:** a) Abu Issa b) Saajid Badat c) Sajid Badat d) Muhammed Badat e) Sajid Muhammad Badat f) Saajid Mohammad Badet g) Muhammed Badet h) Sajid Muhammad Badet i) Sajid Mahomed Badat **Low quality a.k.a.:** na **Nationality:** na British **Passport no.:** a) United Kingdom passport number 703114075 b) United Kingdom passport number 026725401 (expired 22 Apr. 2007) c) United Kingdom passport number 0103211414 **National identification no.:** na **Address:** United Kingdom **Listed on:** 15 Dec. 2005 (amended on 18 Aug. 2006, 16 May 2011) **Other information:** Currently imprisoned. Released from prison in the United Kingdom in Nov. 2010. Previous address is Gloucester, United Kingdom. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the ninth update of the List in 2011.

16 May 2011